(c) the details of steps taken or proposed to be taken to check such vulnerability to terrorism by maintaining unified database for NPOs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) The Government and its agencies are aware of the major sources and channels used for terrorist financing. The sources of terrorist financing, including counterfeiting of currency and sue of formal channels and new payment methods had been indicated by India to the Financial Action Task Force during mutual evaluation. In this context, the threat of funds/resources being sent from organisations outside India and counterfeiting of currency was rated as high, while funds from criminal activities including drug trafficking, use of formal channels was perceived as low.

(c) The Government has constituted a Non-profit Organisation Sector Assessment Committee to assess the risk of money laundering and terrorist financing in NPO sector and review adequacy of existing controls in the country.

Iron gates and speed breakers in Delhi

†1862. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that thoroughfares have been blocked in densely populated Delhi colonies by putting up iron gates in the way;
 - (b) if so, the details of action taken thereon so far;
 - (c) if not, the reasons therefor;
- (d) whether it is also a fact that by arbitarily laying the speed breakers at various places, people have created hindrance in the movement;
 - (e) if so, the details of the action taken; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) On the direction of the Hon'ble High Court of Delhi and after deliberation, policy/guidelines have been framed for installation of gates on internal roads of the

[†]Original notice of the question was received in Hindi.

colonies for security purposes. In this connection, the Resident's Welfare Association have to complete certain formalities, like preparation of layout of the colony, marking location of gate, no-objection certificate from the Traffic Police. The said policy/guidelines provide for, *inter alia*, timing for opening and closing of gates; width of gates, manning of gates; etc.

(d) to (f) The Municipal Corporation of Delhi has informed that in the recent past on the direction of the Hon'ble High Court of Delhi, unauthorised speed breakers on roads have been removed. The New Delhi Municipal Council has informed that the speed breakers in its area have been constructed as per recommendations of the Committee of Traffic Police in the interest of safety of pedestrians. However, erection of speed breakers on a road/street is done as per guidelines of Indian Roads Congress.

Naxalites arrested by the Delhi Police

1863. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of naxalites arrested from Delhi by Delhi Police till date;
- (b) whether Government is aware that naxalites have expanded their network in Delhi and NCR too;
 - (c) if so, the details thereof; and
 - (d) the action Government proposes to check the spread naxalite terror in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN): (a) Ten naxalites-5 in the year 2009 and 5 in the year 2010 (up to 30.7.2010) have been arrested by the Delhi Police.

- (b) and (c) Some Naxal elements have a presence in Delhi and NCR whose activities are under watch.
- (d) State Governments deal with various issues related with naxal problems in the respective States. The Central Government supplements efforts of the State Governments on both development and security fronts.

NCRMP for four districts of Maharashtra

1864. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state: